

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/719/2020

This the 18th day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Nazir Ahmed Bhat, aged 59 years, S/o Ghulam Qadir Bhat, R/o Rambagh Balla, Srinagar, UT of J&K, At Present: Tutor, Mader-e-Meharban Institute of Nursing Sciences & Research Institute of Medical Sciences, Soura Srinagar..

.....Applicant

(Advocate: Ms. Rehana Fayaz, proxy counsel for Mr. Z.A Qurashi)

Versus

1. Union of Territory of Jammu and Kashmir, through Chief Secretary, Civil Secretariat, Srinagar/Jammu.
2. Director, SKIMS & Ex- Officio Secretary to Government, Union Territory of J&K, Soura, Srinagar.
3. Programme Co-ordinator, Mader-e- Meharban Institute of Nursing Sciences & Research Institute of Medical Sciences, Soura Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. Deputy Advocate General)



O R D E R

[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -



Learned counsel for the applicant submits that she wishes to withdraw the O.A. with liberty to pursue her remedies before the appropriate forum.

2. In view of the submission made by the learned counsel for the applicant, the O.A. is dismissed as withdrawn with the liberty to the applicant to pursue remedies before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun